



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13th April, 2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 102 of 2022 & I.A. No. 2887, 2888 of 2022	A.P Refinery Pvt. Ltd & Ors. Vs. AARKAY Chemicals Pvt. Ltd. & Ors. With	13.04.2023	26.04.2023
2.	Contempt Case (AT) No. 13 & 14 of 2022 in Comp. App. (AT) No. 394 of 2017 & 55 of 2018	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors.	13.04.2023	26.04.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar